



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.12.2024

### NOTICE

Please take notice that the following matters listed in the Court – IV on 28.11.2024, 10.12.2024 & 11.12.2024 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

Sl. No.	Case No.	Name of Parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 <b>(PH)</b>	Sanjeev Abrol Vs. Rahul Singh & Ors.  <b>With</b>	28.11.2024	16.01.2025
2.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023, 6927 of 2024 <b>(PH)</b>	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.  <b>With</b>	28.11.2024	16.01.2025
3.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	28.11.2024	16.01.2025
4.	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021  <b>(PH)</b>	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.  <b>With</b>	10.12.2024	10.01.2025

5.	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023 <b>(PH)</b>	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	10.12.2024	10.01.2025
6.	Comp. App. (AT) (Ins) No. 1208 of 2023 & I.A. No. 4141, 4245 of 2023 <b>(With Defects)</b> <b>(PH)</b>	STR Holdings, Inc. Vs. Lucent Cleanenergy Pvt. Ltd.	11.12.2024	17.01.2025
7.	Comp. App. (AT) No. 233 of 2020	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	11.12.2024	24.01.2025
8.	I.A. No. 5191 of 2024 in Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	11.12.2024	27.01.2025
9.	Comp. App. (AT) (Ins) No. 510 of 2021 <b>(PH)</b>	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.)  <b>With</b>	11.12.2024	27.01.2025
10.	Comp. App. (AT) (Ins) No. 549 of 2021 <b>(PH)</b>	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	11.12.2024	27.01.2025
11.	Comp. App. (AT) (Ins) No. 1284 of 2022 & I.A. No. 4668, 7647 of 2024 <b>(PH)</b>	Mohit Arora Vs. PNB Housing Finance Limited & Anr.	11.12.2024	27.01.2025

<b>12.</b>	Comp. App. (AT) (Ins) No. 895 of 2023	Akhilesh Kumar Vs. HDFC Bank Ltd. & Anr.	<b>11.12.2024</b>	<b>27.01.2025</b>
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By order of Hon'ble Chairperson  
-Sd/-  
Registrar